



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02nd April, 2023

NOTICE

Please take notice that the following matters listed on 03.04.2023 at 10:30 AM in the Court – III will not be taken up. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 102 of 2020 (PH)	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria-R3
2.	Comp. App. (AT) No. 103 of 2020 (PH)	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mittra-R5, R7, R12, R13 & R14
3.	Comp. App. (AT) No. 104 of 2020 (PH)	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mittra-R6, R8, R13, R14 & R15
4.	Comp. App. (AT) No. 113 of 2020 (PH)	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar